

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

**Dated Guwahati, the 31<sup>st</sup> March, 2018**

**No. HC.XI-04/2014/05/RC # # #** In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to upgrade the post of Assistant Librarian in the Principal Seat from Class- III (A) to Class- II (C). Accordingly, the existing Schedule – I of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 is amended in the following manner with immediate effect:

**1. The post of Assistant Librarian shall be inserted in Class – II (C) in Schedule- I in the following manner:**

**" V- Asstt. Librarian – 01 – PB3 Rs. 22, 000/- to Rs. 87,000/- with Grade Pay Rs. 11, 500/- p.m."**

**2. The post of Assistant Librarian listed in Sl. No. III of Class- III (A) of Schedule- I, shall be deleted.**

**N.B. The qualification for the post of Assistant Librarian will be as per Notification No. HC. XI/08/2011/913/RC dated 01.10.2011.**

Sd/-  
Robin Phukan  
**REGISTRAR GENERAL**

**Memo No. HC.XI-04/2014/06-17/RC dated 31.03.2018**

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R –cum Commisioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Deputy Registrar (\_\_\_\_\_) Gauhati High Court, Guwahati.
7. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
11. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

31-03-18  
31.03.18